# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION

### RAJYA SABHA

#### **UNSTARRED QUESTION NO. 1323**

TO BE ANSWERED ON 13th March, 2023

#### **DEFENCE EXPORTS**

#### 1323. SHRI TIRUCHI SIVA:

Will the Minister of Defence be pleased to state:

- (a) the quantum of annual defence exports in the past five years;
- (b) the major items of defence exports and the countries to which these have been exported; and
- (c) the details of the steps taken by Government to improve country's defence products and make them competitive globally?

#### <u>ANSWER</u>

## MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Department of Defence Production issues authorisation for export of Munitions List items covered in Category 6 of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET). The majordefence equipment exported during last 05 years include Weapon Simulators, Tear Gas Launcher, Torpedo Loading Mechanism, Alarm Monitoring & Control, Night Vision Monocular & Binocular, Light Weight Torpedo & Fire Control Systems, Armoured Protection Vehicle, Weapons Locating Radar, HF Radio, Coastal Surveillance Radar etc. At present, the exports are being made to more than 80 countries all over the world. Names of the countries cannot be divulged due to strategic reasons. The details of export value during the last five years is as under:

	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (till
						06.03.2023)
Total Export Value	4,682	10,746	9,116	8,435	12,815	13,399
(Rs. in Crores)						

(c): Government has taken various steps to improve Indian defence products and make them competitive globally as follows:

- i. The Government has given focus on indigenisation of various defence items to achieve 'Aatmanirbharta'. The indigenised items made from local resources become globally cost competitive and it also facilitates integration of MSMEs in global supply chain.
- ii. The new technologies developed by DRDO are transferred to the industries regularly without any fees. Industries have been provided free excess to DRDO patents.
- iii. DRDO conducts Niche Technology Demonstrations by engaging industries. This provides a dual benefit by assisting industries with user inputs for product improvement and for self-testing and evaluation of their products in field conditions.
- iv. Test facilities of MoD establishment have been opened up to the industries for testing.
- v. To foster innovation and technology development in Defence by engaging Industries including MSMEs, Start-ups, Individual Innovators, R&D institutes and Academia, iDEX (innovation for defence excellence) was launched. iDEX provides grants/funding and other support to carry out innovations/R&D. So far, 287 problems have been opened, 345 Start-ups have been engaged, 208 contracts have been signed.
- vi. Technology Development Fund (TDF) scheme has been launched to encourage participation of public/private industries especially Micro, Small and Medium Enterprises (MSMEs)/ Startups and to promote Self- Reliance in Defence Technology by design and development of technologies, indigenisation of imported systems/ components and new systems. This year TDF grant is enhanced to uptoRs. 50 Crore per project from Rs. 10 Crore.

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